

ITEM NO.803
(MENTIONING)

COURT NO.4

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(S). 3743/2024

THE STATE OF UTTAR PRADESH & ORS.

APPELLANT(S)

VERSUS

COMMITTEE OF MANAGEMENT ADARSH
GRAMIN VIDYALAYA SONAKPUR HARTHALA & ORS.

RESPONDENT(S)

Date : 08-05-2026 This appeal was mentioned today.

CORAM : HON'BLE MRS. JUSTICE B.V. NAGARATHNA
HON'BLE MR. JUSTICE UJJAL BHUYAN

For Appellant(s) : Mr. Harish Pandey, AOR

For Respondent(s) : Ms. Kiran Ahlawat, AOR
Mr. Shashank Singh, AOR
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Dr. Vinod Kumar Tewari, AOR
Mr. Shashank Tripathi , AOR
Mr. Kedar Nath Tripathy, AOR
Ms. Kiran Ahlawat, AOR
Mr. P. Srinivasan, AOR
Mr. Amrendra Kumar Mehta, AOR
Mr. Sumant Datt, AOR
Mr. Satyajeet Kumar, AOR
Mr. Prathvi Raj Chauhan, AOR
Mr. Randhir Kumar Ojha, AOR
Mr. Chand Qureshi, AOR
Mr. Jeewesh Prakash, AOR
Mr. Sriram P., AOR
Mr. Shashank Singh, AOR
Mr. Akshat Srivastava, AOR
Mr. Shiv Sagar Tiwari, AOR

UPON hearing the counsel the Court made the following
O R D E R

List on 18.05.2026.

(B. LAKSHMI MANIKYA VALLI)
COURT MASTER (SH)

(DIVYA BABBAR)
COURT MASTER (NSH)